GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2085TO BE ANSWERED ON 06/08/2021

IMPLEMENTATION OF SCHEMES FOR LANDLESS FARMERS

2085# DR. KIRODI LAL MEENA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of landless farmers/persons in the country;
- (b) the details of schemes implemented by Government for the said landless farmers/persons;
- (c) the number of Dalits and Tribals among the said farmers/persons; and
- (d) the number of people who became landless during the last five years?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): There is no specific census/survey to ascertain the number of landless persons, including landless farm workers in the country. However, a statement indicating number of wholly leased-in operational holdings by all social groups, Scheduled Castes and Scheduled Tribes as per the Agriculture Census 2015-16 is given in the Annexure.

Government is providing guaranteed employment under the Mahatma Gandhi National Rural Employment Guarantee Act and implementing other developmental programmes to benefit rural people, including farm workers by supplementing their income. Moreover, there are various welfare schemes/ programmes being implemented by the Government which, among others, aim to benefit landless farmers and agricultural labourers. These include Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (PMJAY), Atal Pension Yojana (APY), Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Integrated Programme of Older Persons (IPOP) and Rashtriya Vayoshri Yojana (RVY).

Statement referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 2085 due for reply on 06.08.2021

State-wise number of Wholly Leased-in Operational Holdings in 2015-16

S. No.	State/UTs	Number of Wholly Leased-in Operational Holdings for All Social Groups ('00 Units)	Number of Wholly Leased-in Operational Holdings by Scheduled Castes ('00 Units)	Number of Wholly Leased-in Operational Holdings by Scheduled Tribes ('00 Units)
1	A & N Islands	Neg	0	0
2	Andhra Pradesh	304	27	5
3	Arunachal Pradesh	0	0	0
4	Assam	30	2	1
5	Bihar	41	4	0
6	Chandigarh	0	0	0
7	Chhattisgarh	4	1	Neg
8	D & N Haveli	Neg	0	Neg
9	Daman & Diu	0	0	0
10	Delhi	0	0	0
11	Goa	41	Neg	13
12	Gujarat	0	0	0
13	Haryana	0	0	0
14	Himachal Pradesh	2	1	Neg
15	Jammu & Kashmir	10	1	2
16	Jharkhand	24	1	7
17	Karnataka	1	Neg	0
18	Kerala	219	111	4
19	Lakshadweep	0	0	0
20	Madhya Pradesh	83	6	12
21	Maharashtra	8	0	Neg
22	Manipur	66	1	0
23	Meghalaya	0	0	0
24	Mizoram	0	0	0
25	Nagaland	3	0	3
26	Odisha	2831	1131	493
27	Puducherry	2	1	0
28	Punjab	66	23	0
29	Rajasthan	55	8	12
30	Sikkim	10	1	4
31	Tamil Nadu	99	29	0
32	Telangana	8	1	Neg
33	Tripura	16	3	Neg
34	Uttar Pradesh	212	28	Neg
35	Uttarakhand	1	Neg	0
36	West Bengal	1177	534	110
	All India	5313	1913	667

Note: Totals may not tally due to rounding off, Neg: Negligible (less than 50)
Source: Agriculture Census 2015-16, Ministry of Agriculture & Farmers Welfare
